


**THE HIGH COURT OF ORISSA; CUTTACK**

**AUCTION SALE NOTICE**

**No. 4013 dtd 25.03.2021**

It is for general information that 110 nos. old and damaged wooden/ steel Almirahs (85 nos. steel and 25 nos. wooden) of this Court will be put to Public Auction on dt 05.04.2021 at 11:30 AM at C.B.8 (Judicial Officers' quarters), Cantonment Road, Cuttack.

The Authority reserves the right to accept or reject the highest bid against each item and his decision in this regard will be final.

  
25.3.21  
Assistant Registrar (Admn.),  
The High Court Orissa, Cuttack.

Terms and Conditions of the Auction of damaged Almirahs.

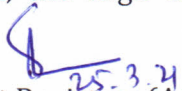
1. The upset price of each damaged almirah is to be declared on the spot.
2. The intending bidders shall have to deposit the Earnest Money of Rs. 500/- each, in the form of Cash on the date of Auction Sale of damaged almirahs between 9:00 AM to 11:00 AM on the spot to take participation in the Auction Sale. No Earnest Money will be received after the given time.
3. The Earnest Money shall not be adjusted while receiving the Bid Amounts from successful bidders. All the Bidders shall be refunded with their Earnest Money after over of the Auction Sale on the same day or on the next day of the completion of Auction Sale between the office hour.
4. The successful bidders are liable to pay the admissible GST amount extra on the bidding amount in shape of Cash.
5. The Auction Sale of all the damaged Almirahs shall be conducted one by one and after over of Auction Sale of each almirah, the successful bidders should deposit the entire bid amount alongwith the due GST amount immediately, failing which he / they shall not be allowed to take part in the next damaged almirah and the Earnest Money shall also be forfeited. The next highest bidder shall be given chance to take the said article.
6. The Auctioned almirahs are to be removed from the site on the same day after completion of the Auction Sale.
7. No complaint or rejection, if any, after finalisation of the Auction Sale will be accepted.

  
25.3.21  
Assistant Registrar (Admn.),  
The High Court Orissa, Cuttack.

Memo No. 4014(2)-----dtd 25.03.21

Copy forwarded to :-

1. Office Notice Board.
2. The Superintendent, Computer section, the High Court of Orissa for uploading the same in the OHC website.

  
25.3.21  
Assistant Registrar (Admn.),  
The High Court Orissa, Cuttack.